NEUTRAL CITATION

undefined

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

CRIMINAL MISC.APPLICATION (EXTENSION OF PAROLE LEAVE) NO. 1 of 2026
In R/SPECIAL CRIMINAL APPLICATION NO. 7042 of 2025

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RAMJANI BIN YAMIN BAHERA GHANCHI
Versus
STATE OF GUJARAT & ORS.

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Appearance:
MR. ALTAF Y CHARKHA(7271) for the PETITIONER(s) No. 1
MS. JYOTI BHATT, APP for the RESPONDENT(s) No. 1

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CORAM:**HONOURABLE MR.JUSTICE D.N.RAY**

Date : 17/11/2026

IA ORDER

List on 10.12.2026. The parole leave granted earlier is extended till the said date. The report submitted by the learned APP is ordered to be taken on record.

(D.N.RAY,J)

ANIRUDH OJHA

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